

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

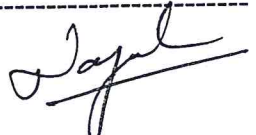

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/35/2017  
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN  
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD  
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

|   |                            |  |   |
|---|----------------------------|--|---|
| 1) N. P. Nagalakshmi  | EZON R-2.                  |  |         |
| 2) Mr. N. A. SRINIVASAN.<br>K. BALAGANESHA.<br>for. M/s. GENIUM & ASSOCIATES. | Counsel for<br>Petitioner. |  | K. B.  |

**ORDER**

Counsel for Petitioner present. Counsel for R2 present. Counsel for Petitioner is directed to send private notice to R5 and R7 and file proof of sending the same along with an affidavit before the next date of hearing. Counsel for R2 filed counter to which the Counsel for Petitioner prayed for time to file rejoinder. At request, time is enlarged. Put up on **14.11.2017 at 10.30 A.M.**

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)